

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.134 of 2017 (SZ)**

Applicant (s)

1. M. Ravichandran
- R. Vijayalakshmi
- C. Rajendran

Respondent (s)

- Vs**
1. Joint Commissioner, Arulmigu Dhandayuthapaniswamy Thirukoil, Palani.
 2. Commissioner, Sivagiripatty Panchayat
 3. Commissioner, Municipal Office, Palani
 4. Commissioner, H.R & C.E, Chennai
 5. The Secretary, Local Administration Chennai
 6. The Secretary, Panchayath, Secretariat, Chennai
 7. Tahsildar, Palani
 8. Collector, Dindigul
 9. The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai
 - 10 S. Prema

Legal Practitioners for Applicant (s)

M/s. S Kanniah
T. Narayanasamy

Legal Practitioners for Respondent (s)

M/s E. Manoharan R1 to R4, R7, R8
Mrs. Yasmeen Ali for R9
M/s.K.S.Viswanathan, V.Suthakar
N.Anantha Kavitha, T.Hemalatha &
M.Gopi for R10

Note of the Registry	Orders of the Tribunal
Item No.11	<p>Date: 11th October, 2017</p> <p>The 1st and 3rd respondent have filed reply after serving copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within 10 days.</p> <p>Post this application tomorrow viz., 12.10.2017 for orders regarding appointment of Advocate Commissioner.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>